

HIGH COURT OF UTTARAKHAND
NAINITAL
NOTIFICATION

No. 101 /UHC/Admin.A/2012

Dated: May 21, 2012.

Chief Judicial Magistrate, Chamoli shall hold Camp Court at Joshimath, District Chamoli for three days in a month instead of seven days in a month.

The Chief Judicial Magistrate, Chamoli, while discharging duties at Joshimath, shall also discharge the duties of Incharge Civil Judge (Junior Division).

No. 102 /UHC/Admin.A/2012

Dated: May 21, 2012.

Civil Judge (Jr. Div.), Karnprayag, District Chamoli shall also hold Camp Court at Gairsain, District Chamoli for two days in a month.

By Order of the Court,

Sd/-
(Ram Singh)
Registrar General.